

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

109. Company Appeal/107/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Galore International Trading India
Private Limited
V/s.
Registrar of Companies, Pune.

Appearance

For Petitioner /Applicant /Liquidator :

For RoC Pune: Mr. Ajay Pawar.

SECTION 252 (3) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

RoC Pune has already submitted the report which is on record.

List on **27th August, 2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Saharukh--

Sd/-
LAKSHMI GURUNG
Member (Judicial)